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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 40/94.

Date of Order: 20-1-94.

Between:

Smt. V. Chandrakanta.

and

The Director, National Geophysical Research  
Institute, Uppal Road, Hyderabad-7.

.. Applicant.

.. Respondents.

For the Applicant: Mr. A. Prabhakara Sarma, Advocate

For the Respondents:-

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE-CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

The Tribunal made the following Order:-

Status-quo as on today pending consideration in  
regard to admission.

Post it tomorrow i.e. 21-1-1994 for consideration in  
regard to admission.

Deputy Registrar (a)

To

1. The Director, National Geophysical Research Institute,  
Uppal Road, Hyderabad-7.
2. One copy to Mr. A. Prabhakara Sarma, Advocate, CAT. Hyd.
3. One copy to Mr. C. B. Desai, SC for CSIR, CAT. Hyd.
4. One spare copy.

pvm

*[Handwritten signature]*  
20/1/94

TYPED BY *C.C. today* COMPARED BY

CHECKED BY *20/1/94*

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (J)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

Dated: 20-1-1993

ORDER/JUDGMENT:

M.A./R.A/C.A.No.

in

O.A.No.

*40/911*

T.A.No.

( W.P. )

Admitted and Interim directions  
issued.

Allowed.

*post on 21/1/94*

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

